

DR. KARAN SINGH : Certainly, attempts are being made by the new management to look into all the lacunae that exist in the hotel, whether those lacunae were found in the time of the previous Chairman or even before that. We are trying to look into them.

WRITTEN ANSWERS TO QUESTIONS

Highways in Mysore

*571. **SHRI K. LAKKAPPA :**
SHRI A. SREEDHARAN :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the steps the Government of India have taken to improve the National Highways in Mysore State during 1966-67; and

(b) the financial allocation made for the purpose during that year ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) :
(a) Seventy-one works, whose estimated cost comes to 1.68 crores of rupees, were in progress. In addition to them, four new works, estimated to cost rupees ten lakhs, were sanctioned during the year 1966-67.

(b) A sum of rupees 34.83 lakhs was allotted to Mysore State for the improvement of National Highways during that year.

Demand for Autonomy for Hill Areas of Darjeeling

*577. **SHRI B. K. DASCHOWDHURY :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there has been a serious development in the hill areas of Darjeeling on the question of autonomy of these areas ;

(b) if so, whether it is also a fact that the demand for autonomy was strengthened after the recent decision regarding the Assam reorganisation ;

(c) if so, whether Government are considering the demand ;

(d) if not, the reasons therefor ;

(e) whether people have started agitating on this question ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (e). In October, 1966 some deputations had met the Prime Minister and raised the question of autonomy for the hill areas of Darjeeling on the lines recommended for the Hill Areas of Assam by the Pataskar Commission. The Prime Minister, while appreciating the need for development of this area, did not consider the suggestion feasible. The demand for autonomy is occasionally voiced in this area at public meetings but Government's views in the matter remains as before.

मोटरगाड़ियों पर नम्बर प्लेटों के बारे में मोटर गाड़ी अधिनियम का संशोधन

*578. **श्री राम स्वल्प विद्यार्थी :**
डा० सुशीला भंडार :

क्या परिवहन तथा मौजहन मंत्री 2 अगस्त, 1968 के तारंकित प्रश्न संख्या 288 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) मोटर गाड़ियों की नम्बर प्लेटों के संबंध में वर्तमान मोटरगाड़ी अधिनियम में आवश्यक संशोधन करने के प्रश्न पर विचार किया गया है;

(ख) यदि हां, तो प्रस्तावित संशोधन का व्यौरा क्या है; और

(ग) यदि नहीं, तो बिलम्ब के क्या कारण है और उक्त अधिनियम में किस तिथि तक संशोधन किये जाने की संभावना है ?

परिवहन तथा मौजहन विभाग में उपमंडी (श्री चक्र बर्दान) : (क) से (ग). मामला अभी भी विचाराधीन है, क्योंकि राज्य सरकारों के विचारों पर ध्यान देना है और अन्तर्विभागीय परामर्श की भी आवश्यकता है ।

Air India

*579. **SHRI PREM CHAND VERMA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) in which year the Air India was